National Company Law Tribunal

Allahabad Bench

CP No. 6/20/6

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: Sharp Trade Enterprises Put. Ltd.

SECTION OF THE COMPANIES ACT: 56063 of the companies Act, 1356.

SI. NO.

Designation

Representation

Shahid Kazmi Advocake. Petitioner Sh

CP No.6/2016

Sh. Shahid Kazmi, Advocate for the petitioner. Sh. Dhirendra Kumar, proxy for the OL.

In the present matter, the report of the ROC is received through communication dated 01.09.2017. A copy thereof be provided to the petitioner counsel. The petitioner is at liberty to file comments/objection, if any, to the same. Meanwhile, the RD/ROC to file affidavit/report in respect of the present petition.

The matter be listed 22nd September, 2017.

Dated:07.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash